

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA (CAA) No.426/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th October 2017, 10.30 A.M

Name of the Company	Digvijay Finlease Limited		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MS. MANJIV BHUTERIA, ADV
2. MS. SOUMALI BASU, ADV
3. MS. RAJSHREE MUKHERJEE, ADV

PETITIONER

Rajshree Mukherjee
10/10/17

ORDER

Ld. Counsel for the petitioner made a request for adjournment.
Prayer is allowed.

List the matter on 26/10/2017.

Sd/-

(Jinan K.R.)
Member (J)

Sd/-

(Vijai Pratap Singh)
Member (J)